

## Annexure-7

List of operational creditors (Government dues)  
 Name of Corporate Debtor: Max Transport Limited  
 Date of commencement of CIRP: 05-06-2025  
 List of creditors as on: 10-07-2025

All Amounts in INR (₹)

Sl. No.	Name of Creditors	Identification Number	Details of Claim		Details of Claim Admitted						Amount of Contingent Claim	Amount of any Mutual dues, that may be setoff	Amount of claim not admitted	Amount of Claim under verification	Remarks, if any	
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by Guarantee	Whether Related Party	% voting share in COC						
1	Income Tax Department - Government Dues	NA	01.07.2025	1,384,483,910.00	1,384,483,910.00	Unsecured	0.00	0	No	0	0	0	0	0	0	Claims were admitted on a provisional basis as the IRP did not have access to Books of Accounts and other records for verification, due to non co operation from the Suspended Directors of the Corporate Debtor.
<b>Total</b>				<b>1,384,483,910.00</b>	<b>1,384,483,910.00</b>		<b>0.00</b>			<b>0.00</b>						



IP RADHAKRISHNAN GOPAL  
 Interim Resolution Professional  
 In the matter of M/s. MAX TRANSPORT LIMITED  
 Registration number: IBBI/IPA-001/IP-P-02650/2022-2023/14070  
 AFA Valid up to 30/06/2026